

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex(BDA),
Indira Nagar, Bangalore-38.

Dated

Application No. 858 /86(T)

Writ Petition No. 4821/82

APPLICANT

Dr. N.V. Ram Ram

RESPONDENT(S)

Governor, Reserve Bank of India,
Bombay & 4 ors.

VERSUS

To

1) Sri K. Subbarao for Applicant
2) Sri King & partdridge for R2 & 3
3) Sri A.V. Srinivasa for R4

4. Shri S.G. Sundaraswamy, Advocate,
For (Respondent No. 4)
Keshava Nivas, 24, Kalidasa Road,
Gandhinagar, Bangalore-9.
5. The Principal-in-Charge,
Bankers Training College,
Reserve Bank of India,
Bombay.

Writ petition No. 4821/82 on the file of Hon'ble
High Court of Karnataka, Bangalore, transferred to this Tribunal
under Section 29 of the Administrative Tribunals Act, 1985, and
registered in this Tribunal as Application No. 858/86(T) is
posted before the Bench on 30-7-86 for fixing the date of
final hearing.

2. You are directed to appear on the aforesaid date at
10.30 AM failing which further proceedings will be held in your
absence.

By order of the Tribunal.

(COURT OFFICER)

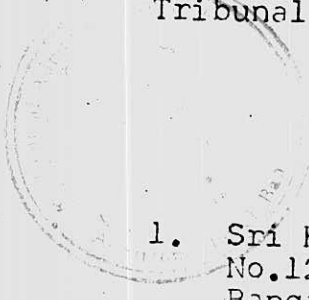

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Given under my hand and the seal of this
Tribunal.



REGISTRAR.

- 
1. Sri K.Subba Rao, Advocate,
No.128, Cubbonpet Main Road,
Bangalore.2.
 2. Messrs. King & Partridge,
Advocates, 26/1, Lavelle Road,
Bangalore.1
 3. Sundaraswamy Ramdas & Anand,
Advocates, Keshava Nivas,
24, Kalidasa Road,
Gandhinagar, Bangalore.9.
- 

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex(BDA),
Indira Nagar,
Bangalore-560 038.

Dated the 21st Aug. '86.

ON WEDNESDAY THE 30TH DAY OF JULY, '86.

P R E S E N T

THE HON'BLE MEMBER(JUDICIAL) : SHRI CH.RAMAKRISHNA RAO

THE HON'BLE MEMBER(ADMINISTRATIVE): SHRI L.H.A.REGO

IN APPLICATION No.858 OF 1986 (CD)
(W.P.No.4821/1982)

Dr.N.V.R.Ram, No.326,
Bellary Road,
Gangenahalli,
Bangalore.24.

: Applicant.

Versus

1. The Governor,
Reserve Bank of India,
Fort, Bombay-1.
2. The Chief Manager, Reserve Bank of India,
Central Office, Deptt. of Admn.,
Bombay-400 001.
3. The Deputy Manager, Central Office,
Department of Admn. & Personnel,
Reserve Bank of India,
Bombay-400 001.
4. Sri N.S.Ramaswamy, Director,
Indian Institute of Management,
Langford Road, Bangalore.
5. The Principal-in-charge,
Bankers Training College.

: Respondents.

O R D E R

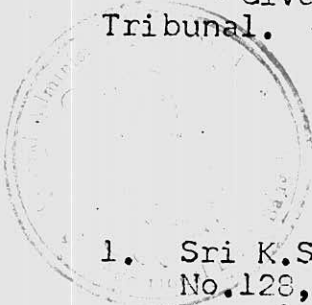
In the above said application this Tribunal has
passed the following order:-

"Sh.Ananda Ramu, Counsel for the applicant present
Sh.K.N.Prabhakar Rao, for king and Patridge, pre-
sent for Respondents 1,2,3 and 5. Sh.S.S.Ramadas,
Counsel xpresent for Respondent.4.

Sh.Ananda Ramu states that his client expired
on 11.5.1986. He, therefore, requests that per-
mission may be granted for withdrawing the appli-
cation. Request granted.

The application is therefore dismissed as
withdrawn."

Given under my hand and the seal of this
Tribunal.



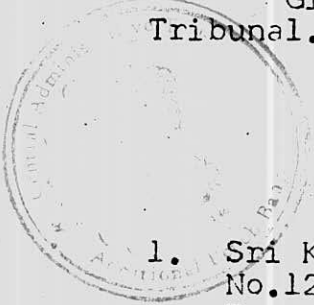
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REGISTRAR.

1. Sri K.Subba Rao, Advocate,
No.128, Cubbonpet Main Road,
Bangalore.2.
2. Messrs. King & Partridge,
Advocates, 26/1, Levelle Road,
Bangalore.1
3. Sundaraswamy Ramdas & Anand,
Advocates, Keshava Nivas,
24, Kalidasa Road,
Gandhinagar, Bangalore.9.

Given under my hand and the seal of this
Tribunal.



[Handwritten signature]

REGISTRAR.

[Handwritten initials]

1. Sri K. Subba Rao, Advocate,
No. 128, Cubbonpet Main Road,
Bangalore. 2.
2. Messrs. King & Partridge,
Advocates, 26/1, Lavelle Road,
Bangalore. 1
3. Sundaraswamy Ramdas & Anand,
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24, Kalidasa Road,
Gandhinagar, Bangalore. 9.

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCHCommercial Complex(BDA),
Indira Nagar,
Bangalore-560 038.Dated the 27th Aug.'86.ON WEDNESDAY THE 30TH DAY OF JULY, '86.P R E S E N TTHE HON'BLE MEMBER(JUDICIAL) : SHRI CH.RAMAKRISHNA RAO
THE HON'BLE MEMBER(ADMINISTRATIVE): SHRI L.H.A.REGOIN APPLICATION No.858 OF 1986(T)
(W.P.No.4821/1982)Dr.N.V.R.Ram, No.326,
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Bangalore.24.

: Applicant.

Versus

1. The Governor,
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Fort, Bombay-1.
2. The Chief Manager, Reserve Bank of India,
Central Office, Deptt. of Admn.,
Bombay-400 001.
3. The Deputy Manager, Central Office,
Department of Admn. & Personnel,
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5. The Principal-in-charge,
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: Respondents.

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